

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:318
ANSWERED ON:11.08.2003
NATIONAL FLOOD CONTROL BOARD
RATTAN LAL KATARIA

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have set up a National Flood Control Board to deal with the problem relating to floods in the States;
- (b) if so, the details thereof;
- (c) whether the Board has been provided with sufficient funds to deal with situation; and
- (d) if so, the criteria laid-down for distribution of funds?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BHOYA CHAKRAVARTY)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE STARRED QUESTION NO 318 TO BE ANSWERED IN THE LOK SABHA ON 11.8.2003 REGARDING NATIONAL FLOOD CONTROL BOARD.

(a)&(b) The Government has not set up a National Flood Control Board(NFCB). However, in order to implement the country-wide programme of flood control a Central Flood Control Board was constituted in 1954 under the Chairmanship of the then Union Minister of Irrigation and Power with representation of the concerned flood prone States and Union Ministries such as Railways, Transport etc., as its members. The Central Flood Control Board, in its 16th meeting held in November, 1977, decided that since the irrigation, flood control and drainage aspects could not be dealt with in isolation and since in almost all the States, the Ministers in charge of Irrigation were also in charge of Flood Control, the subject of flood control could be discussed in the State Irrigation Ministers' Conference, wherein the flood control aspects are also being deliberated. During the 10th & 11th Conference of Water Resources and Irrigation Ministers, among other matters, the issues relating to flood management laying stress on non-structural measures like flood plain zoning, flood proofing, preparation of flood risk maps etc. were discussed.

Further, the National Water Policy – 2002 inter alia also provides for flood control and management which includes preparation of master plans for each flood prone basin, providing adequate flood cushion in water storage projects, construction of flood protection works like embankments and dykes and also non-structural measures such as flood forecasting and warning, flood plain zoning and flood proofing for the minimization of losses.

(c)&(d) As no National Flood Control Board is in existence, part (c) & (d) of the question does not arise.